

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/7235/2020**

This the 15<sup>th</sup> day of September, 2021

**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Parveen Singh

.....Applicants

(Advocate:- Mr. Anuj Dewan Raina-Not Present)

Versus

State of J&K and Ors

.....Respondents.

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R  
[O R A L]**

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Kdr/Arun*